NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

HD

Company Appeal No. 42/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Farukh Hatim Basrai

V/s.

M/s. Tata Power Company Ltd.

SECTION OF THE COMPANIES ACT: 58(4) & 59 of the Companies Act, 2013.

SIGNATURE S. No. (RAXTISHIC 2

ORDER Company Appeal No. 42/58(4),59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.11.2017

Sd/-

Sd/-

V. NALLASENAPATHY

M. K. SHRAWAT

Member (Technical)

Member (Judicial)